



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21th January, 2023

NOTICE

Please take notice that the following matters adjourned in the Court-IV on 20.01.2023. The next date of Hearing is 09.02.2023.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 1022 of 2021 & I.A. No. 2730, 2731, 2732 of 2021 & 1358 of 2022 (PH) | Bank of India Vs. Naresh Seth With | Ashish Rana | Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi Siddhartha P. |
| 2. | Comp. App. (AT) (Ins) No. 1024 of 2021 & I.A. No. 2735, 2736, 2737 of 2021 & 1359, 1389 of 2022 (PH) | Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd. | Ashish Rana | Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi |

By order of Hon'ble Chairperson

-Sd/-

Registrar